

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

**Ref: Petition No. 65/TD/2018**

**Dated: 2.4.2018**

The Additional General Manager,  
NTPC Limited  
NTPC Bhawan,  
Core-7, Scope Complex  
7, Institutional Area, Lodhi Road  
New Delhi- 110003

**Subject: Petition for seeking grant of Category-I inter-State trading licence.**

With reference to your Petition on the subject mentioned above, you are directed to furnish the following information/ documents, on an affidavit, on or before 13.4.2018:

- (a) Copy of MNRE guidelines dated 3.8.2017, and
  - (b) Copy of MNRE letter dated 30.10.2017.
2. Further action in the matter will be taken thereafter.

**Sd/-**  
**(T.D.Pant)**  
**Deputy Chief (Legal)**